through which imports are canalised during the current season may not exceed 8,000 tonnes.

Data collected under the Employment Market Information programme of the Ministry of Labour indicate a decline in the level of employment in the establishments engaged in cashew processing between September and December 1979 due to temporary closure of establishments or due to non-availability of raw cashew nuts.

Government have been and are taking a number of steps to increase the supply of raw cashew nuts and these will help in giving employment to cashew workers on a significant scale. These steps are:

A. **Steps to increase import of raw cashew nuts:**

(i) A scheme to allow eligible manufacturer-exporters of cashew to import raw cashew nuts from non-traditional sources under the over-all supervision and control of the Cashew Corporation of India was evolved in July 1979; and

(ii) Permission for direct import of raw cashew on merits for the purpose of processing in India for re-export subject to such conditions as may be stipulated in each case.

B. **Steps to increase indigenous production of cashew:**

(i) A World Bank aided project for cashew nut development in 4 States viz. Kerala, Karnataka, Andhra Pradesh and Orissa has recently been firmed up for implementation from the current year 1980-81;

(ii) A centrally sponsored scheme on a package programme for cashew besides States Plan schemes has also been drawn up; and

(iii) The Cashew Corporation of India has set aside Rs. 4 crores out of its reserves for extending loan assistance to viable States-sponsored schemes for increasing cashew production in the country.

अनुसूचित जाति / अनुसूचित जन जाति के लोगों को उनके मूल निवास के पास नियुक्त करना

4550. **श्री राम विलास पासवान :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेल मंत्रालय की नीति के अनुसार अनुसूचित जाति और अनुसूचित जन जाति के कर्मचारियों को ऐसे स्टेशनों पर रखा जाता है जो कि इनके घरों के बहुत नजदीक होते है ,

(ख) क्या सरकार के ध्यान में उच्च रेल अधिकारियो द्वारा इन आदेशों के उल्लंघन के मामले लाये गये है ;

(ग) नियमों के अधीन एक कर्मचारी को एक स्टेशन पर कितनी अवधि तक रखा जा सकता है ;

(घ) क्या यह सच है कि एक कर्मचारी एक स्थान पर दस वर्षों से भी अधिक काम कर रहा है ; और

(ङ) यदि हां, तो इसके क्या कारण है ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी हां, जहां तक व्यावहारिक है ।

(ख) जी नही ।

(ग) से (ङ) किसी कर्मचारी को एक स्टेशन पर बनाये रखने के लिए और एक कर्मचारी को किसी अन्य स्टेशन को स्थानान्तरित करने के लिए भी कोई विशिष्ट हिदायतें जारी नही की गयी हैं । परन्तु यह प्रशासनिक आवश्यकता पर निर्भर करता है ।